

**HIGH COURT OF SIKKIM  
GANGTOK**

No. <sup>55</sup>...../Judl./HCS

Dated.: 28.10.2021

**NOTIFICATION**

Full physical functioning of High Court of Sikkim will be resumed w.e.f 15.11.2021 until further order(s), while adhering to all COVID-19 protocol as may be applicable from time to time.

By Order,

Sd/-  
(K.W. Bhutia)

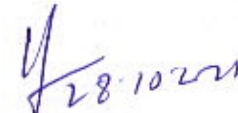
**REGISTRAR GENERAL**

Memo No.: <sup>8(15)</sup>...../Judl/HCS/6135-69

Dated.: 28.10.2021

Copy to:

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim and Deputy Registrar-cum-PS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. Advocate General, Government of Sikkim, Gangtok.
5. Additional Advocate General, Government of Sikkim, Gangtok.
6. All District & Sessions Judges.
7. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok.
8. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
9. Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
10. Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
11. All Chief Judicial Magistrates-cum-Civil Judges.
12. All Sr. Civil Judges-cum-Judicial Magistrates.
13. All Civil Judges-cum-Judicial Magistrates.
14. President, Bar Association of Sikkim, Gangtok (High Court & Subordinate Courts).
15. President, High Court Bar Association, East Sikkim, Gangtok.
16. President, Namchi Bar Association, South Sikkim.
17. Computer Cell, High Court of Sikkim for publication in the website of the High Court of Sikkim.
18. All Section In-charge, High Court of Sikkim.
19. Notice Board
20. Guard file and
21. File.

  
**REGISTRAR**